

Central Administrative Tribunal
Principal Bench, New Delhi

MA No.3707/2019
In OA No. 2681/2014
In CP No.444/2019

New Delhi, this the 20th day of January, 2020

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.Mohd. Jamshed, Member (Administrative)

1. Lal Babu Rai S/o Late Shri Mahender Rai,
Aged about 46 years R/o 9/11, M.S. Building
N.P.L. Colony, New Delhi-110060
2. Ishwer Singh S/o Late Shri Tara Chand, aged
About 53 years R/o Village & P.O. Jafarpur,
New Delhi-110073. –Applicants

(By Advocate: Mr. S.M.Garg)

Versus

1. Dr. Shehar C. Mande
Director General
Council of Scientific and Industrial Research
Rafi Marg, New Delhi.
2. Dr. D.K. Aswal,
Director
National Physical Laboratory
Pusa Road, New Delhi-110055. – Respondents

(By Advocate: Ms. K. Iyer)

ORDER (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

MA No.3707/2019

Heard.

In the order dated 27.02.2019 in the concluding para 6 instead of "to absorb the applicants forthwith under the Scheme operating before 01.04.1990", the following should

be inserted "to absorb the applicants as per the qualification prescribed in the scheme of 1990". Accordingly, the MA is disposed of.

CP No.444/2019

Learned counsel for the respondents submits that they are in the process of implementing the order of this Tribunal and hence, learned counsel for the applicant submits that he does want to press this CP. Accordingly, the CP is closed. Notices issued to the respondents are discharged.

(Mohd. Jamshed)
Member(A)

(S.N. Terdal)
Member (J)

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